

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT-IV : SPECIAL BENCH

25.

CP(IB)-244(MB)/2019

CORAM:

SHRICHANDRA BHAN SINGH
MEMBER (Technical)

SHRI H.V. SUBBA RAO
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **22.03.2021**

NAME OF THE PARTIES:

Lee & Muirhead Pvt. Ltd.

v/s.

Nuclear Power Corporation of India Ltd.

SECTION: 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

The Court is convened through Video Conference.

1. Mr. Manas Kotak i/b Desai & Diwanji, Ld. Counsel for the Petitioner present. Ms. Diksha Shetty i/b MV Kini Law Firm, Ld. Counsel for the Respondent present.
2. The Respondent is directed to file reply, if not filed, within two weeks' time with a copy served on to the Counsel for the Petitioner. The Petitioner may file rejoinder, if any, with a copy served on to the other side. Pleadings are to be completed before the next date of hearing.
3. List this matter for hearing on **28.04.2021** before regular Bench.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)